

ITEM NO.19

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 141/2023

MD IMRAN AHMAD

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 18-03-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Ayush Negi, AOR
Ms. Vishakha Upadhyaya, Adv.
Ms. Aarushi Gupta, Adv.

For Respondent(s) :Mr. Vikramjit Banerjee, A.S.G. (NP)
Mr. Siddharth V.thakur, Adv.
Mr. Siddhartha Sinha, Adv.
Mr. Saurabh Pandey, Adv.
Mr. Vatsal Joshi, Adv.
Mr. Gaurang Bhushan, Adv.
Mr. Umesh Babu Chourasia, Adv.
Mr. Sudarshan Lamba, AOR

Mr. Gurmeet Singh Makker, AOR

Ms. Disha Singh, AOR
Ms. Eliza Bar, Adv.

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Ms. Rajkumari Divyasana, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. Upendra Mishra, Adv.
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Mr. Prang Newmai, Adv.

Ms. Baani Khanna, AOR
Mr. Robin Singh, Adv.
Mr. Rohit Kumar, Adv.
Mr. Kapil Balwani, Adv.
Ms. Tejal Nagauri, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Rahul Kumar, Adv.
Ms. Yashika Sharma, Adv.
Ms. Ripul Swati Kumari, Adv.
Mr. Aakash Thakur, Adv.

Ms. Devina Sehgal, AOR
Mr. S.uday Bhanu, Adv.

Mr. Kunal Mimani, AOR
Mr. Shraddha Chirania, Adv.

Mr. Parth Awasthi, Adv.
Mr. Pashupathi Nath Razdan, AOR

Mr. Aravindh S., AOR
Mr. Abbas B, Adv.

Mr. Mukul Singh, Adv.
Mr. Ankit Raj, Adv.
Mr. Mukesh Kumar Verma, Adv.
Mr. Shreekant Neelappa Terdal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the petitioner

submits that all the States have filed their respective affidavits.

List the matter again on 22.04.2025.

**(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**